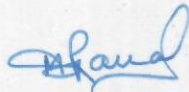


NOTICE

It is informed that the panel of lawyers in District Legal Services Authority, Panipat is to be re-constituted as many panel lawyers are completing their term on 26.12.2018. Twenty Two legal practitioners would be empanelled as panel lawyers in DLSA, Panipat. In this context, DLSA, Panipat invites applications from legal practitioners having more than 3 years experience at the Bar for their empanelment as panel lawyers and such applications shall be accompanied with proof of professional experience with special reference to the type of cases which the applicant/legal practitioner may prefer to be entrusted with. The applications be filed on or before 15.01.2019 in the office of DLSA, Panipat. Legal practitioners who have already applied before issuance of this notice are also required to file fresh applications.



Manoj Kumar Rana
Chief Judicial Magistrate-cum-Secretary,
District Legal Services Authority, Panipat.
Dt. 21.12.2018
Ph. No.0180-2640125, 2640222